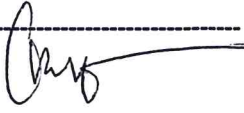



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	TP 77/16	For Clarification	397 / 398	Ganga Reddy Vs M.G.-6 Wholesale Market (India) (P) Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	K.V. Satish 888 4321355	PETITIONER	
②	THOMAS V Deter 9845131407	Respondent	

**ORDER**

Matter is listed today for clarification. Both the Counsels are present. Already we have heard both the Counsels. Matter is therefore, list it for orders on 22/12/2017.

  
**Member (T)**

  
**Member (J)**